Nomination of cases by Hon'ble the Acting Chief Justice on 09.06.2016				
Sl no.	Case details	Nominated to-	File delivered in section	
		DB of Hon, J		
1	Crl. W. P 13715/2016	Hon'ble V. K. Shukla, J.	Court No. 21 on 09.06.2016	
2	Crl. W. P 6110/2016 (Correction Application) with Nomination Application – 187966/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 09.06.2016	
3	Crl. W. P 11681/2016 (Correction Application) with Nomination Application – 187965/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 09.06.2016	
4	Crl. W. P 9018/2016 (Time Extension Application) with Nomination Application – 187971/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 09.06.2016	
5	Crl. W. P 9231/2016 (Time Extension Application) with Nomination Application – 187972/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 09.06.2016	
6	Crl. W. P 10071/2016 (Time Extension Application) with Nomination Application – 187974/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 09.06.2016	
7	Crl. W. P 12536/2016 (Correction Application) with Nomination Application – 187975/2016	Hon'ble B. K. Narayana, J.	Writ C-II (Criminal) Section on 09.06.2016	
	Appropri	ate Court dealing with such matters		
8	Crl. Appeal – 3495/2013 (Correction Application) with Nomination Application – 187967/2016	Appropriate Court dealing with such matters	Criminal Appeal Section on 10.06.2016	
		Special Order		
9	Bail – 15476/2016 with Nomination Application – 187968/2016	"Nomination is not required. Appropriate application be moved before Appropriate Bench."	Listing Section on 09.06.2016	

10	Bail – 17510/2016 (Correction Application) with Nomination Application –	"Matter be placed before appropriate Bench"	Bail Section on 10.06.2016
	187970/2016		

BY ORDER OF HON'BLE THE ACTING CHIEF JUSTICE

J.R.( LISTING) 10/06/2016